

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 3693
ANSWERED ON 18.03.2021

ENCROACHMENT OF WATER BODIES

3693. SHRI SUDHAKAR TUKARAM SHRANGARE

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government is aware that a large number of water bodies in the country have been encroached and diverted for use for other purposes;
- (b) if so, the details thereof, State-wise particularly in Maharashtra; and
- (c) the steps taken by the Government for identification and conservation of such water bodies in a time bound manner?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RATTAN LAL KATARIA)

- (a) Works related to enumeration of water bodies, their protection from encroachment, or diversion for use for other purposes, comes under the purview of State Government concerned. However, from time to time, this Ministry conducts census of minor irrigation schemes in the Country, which captures data regarding water bodies in rural areas associated with irrigation. As per the 5th Minor Irrigation Census conducted by this Ministry with reference year 2013-14, there are 5,16,303 water bodies in the rural areas of the Country which are being used for minor irrigation, out of which 53,396 are not in use for various reasons such as non-availability of water, siltation, salinity etc.
- (b) State-wise details of water bodies in the rural areas being used for minor irrigation, including Maharashtra, are placed at **Annexure**.
- (c) Works related to water resources development & management are planned, funded, executed and maintained by the State Governments themselves, as per their own resources and priorities. The role of Government of India is limited to technical support and financial assistance under the existing schemes, as per the guidelines. For water bodies, a scheme titled Repair, Renovation and Restoration (RRR) of Water Bodies is being implemented by this Ministry, under Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) – Har Khet Ko Pani (HKKP). From XIIth Plan onwards, 2,219 water bodies costing Rs.1910 crore have been included under this scheme from various States, and central assistance of Rs.469.68 crore has been released. Out of these 2,219 water bodies, works in 1,465 water bodies have been reported to be completed.

Further, from time to time this Ministry has been sensitising the State Governments regarding the importance of water bodies for socio economic development and sustainable water security to the local population. Need for taking necessary steps for keeping all the water bodies encroachment-free, such as inclusion of water bodies in land records and making them integral part of town planning process, strict action for the encroachers, etc. is also being emphasised to the State Governments by this Ministry, from time to time.

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No. 3693 for reply on 18.3.2021 regarding “Encroachment of Water Bodies”

S. No	State	Water bodies (with Not-in use MI schemes)	Water bodies (with In-Use MI schemes)	Total Water bodies (with MI scheme)
1	ANDAMAN & NICOBAR	7	973	980
2	ANDHRA PRADESH	9038	32171	41209
3	ARUNACHAL PRADESH	12	55	67
4	ASSAM	144	2080	2224
5	BIHAR	150	2407	2557
6	CHANDIGARH	0	0	0
7	CHHATTISGARH	25	9272	9297
8	DELHI	0	0	0
9	GOA	5	735	740
10	GUJARAT	901	38432	39333
11	HARYANA	2	168	170
12	HIMACHAL PRADESH	11	1930	1941
13	JAMMU & KASHMIR	2	89	91
14	JHARKHAND	10235	37909	48144
15	KARNATAKA	1463	38281	39744
16	KERALA	131	10754	10885
17	MADHYA PRADESH	254	26259	26513
18	MAHARASHTRA	753	114235	114988
19	MANIPUR	1	23	24
20	MEGHALAYA	18	243	261
21	MIZORAM	11	356	367
22	NAGALAND	3	288	291
23	ODISHA	2512	33024	35536
24	PUDUCHERRY	2	193	195
25	PUNJAB	0	96	96
26	RAJASTHAN	445	11851	12296
27	SIKKIM	0	0	0
28	TAMIL NADU	3754	28354	32108
29	TELANGANA	17851	19163	37014
30	TRIPURA	0	17	17
31	UTTARAKHAND	3748	7544	11292
32	UTTAR PRADESH	961	7382	8343
33	WEST BENGAL	957	38623	39580
	Total :	53396	462907	516303

Note 1:- Water bodies cover all natural or artificial units with some or no masonry work used for storing water for **minor irrigation**. These are usually of various types known by different names like tank, reservoir, pond.

Note 2:- In MI Census information is collected for **villages/ rural areas only**.

Note 3:- The above data pertains to **only those Water Bodies** where some minor irrigation scheme(s) (either in-use or not-in-use) is/are installed or those water bodies which function as surface flow schemes.

Note 4:- 5th Minor Irrigation Census not conducted in Lakshadweep, Dadra and Nagar Haveli and Daman & Diu

Reasons for not in -use as minor irrigation schemes are non-availability of adequate power/fuel, mechanical break down, less discharge of water, storage not filled up fully, siltation of storage, salinity, dried up, destroyed beyond repair, due to sinking